

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.16
C.P. (IB) No.81/BB/2023**

IN THE MATTER OF:

M/s. Asia Pacific Breweries (India) Pvt. Ltd. Vs. ROC, Karnataka	Petitioner Respondent
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Order under Section 59(7) of IBC, 2016

Order delivered on 06.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator : Ms. Bhavana J. Chakragiri, PCS

ORDER

1. Heard the Ld. PCS appearing for the Liquidator.
2. **Order Reserved.**

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**

Shruthi